

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

CP.No.30/2006

SECTION: UNDER SECTION 397 and 398 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

M/s Jaimahal Hotels Pvt. Ltd.

.....Petitioner

V/s

-

.....Respondent

Order delivered on 07.12.2017

Coram:

R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner

:Mr. Abishek Kumar Rao, Advocate
Mr. Dev Roy, Advocate

For the Respondent

: Mr., Advocate

ORDER

At the request of the parties the matter is posted on 09.01.2018.

-Sd/-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

CP.No.59(ND)/2008

SECTION: UNDER SECTION 397 and 398 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

Sh. Rajkumar Divraj & Ors.

..... ..Petitioner

V/s

M/s Rambagh Palace Hotels Pvt. Ltd.

.....Respondent

Order delivered on 07.12.2017

Coram:

R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Abishek Kumar Rao, Advocate
Mr. Dev Roy, Advocate
Ms. Manisha Chaudhary

For the Respondent

: Mr. Advocate

ORDER

As in CP.No.30/2006.